

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 043/00107/2021
Date of Order: This, the 7th April 2021

THE HON'BLE SMT. MANJULA DAS, MEMBER (J)

THE HON'BLE MR. NEKKHOMANG NEIHSIAL, MEMBER (A)

A/No. SD-230121

Sri Alok Bhowmik

Son of Late Amal Kanti Bhowmik

Assistant Administrative Officer

Office of the Head Quarter

Chief Engineer, Shillong Zone

Spread Eagles Falls, Shillong – 793011.



... Applicant

By Advocates : Sri Adil Ahmed, D. Goswami, A. Saharia
And S. Hazarika

- Versus -

1. The Union of India
Represented by the Secretary
To the Government of India
Ministry of Defence, South Block
New Delhi, Pin – 110011.
2. The Chief Engineer
Headquarters Eastern Command
Engineers Branch
Pin – 908542, C/O 99 APO.
3. The Chief Engineer
Headquarters Chief Engineer
Shillong Zone, Spread Eagle Falls
Shillong – 793001.

... Respondents.

O.A. No. 043/107/2021

O R D E R (ORAL)

MANJULA DAS, MEMBER (J):-

At the outset of moving the instant petition, Sri Adil Ahmed, learned counsel appearing for the applicant submits that applicant will be satisfied if this O.A. be sent to the respondent authorities and to treat the same as a comprehensive representation and consider it by modifying/changing the place of posting of the applicant.



2. By accepting the prayer made by Sri Adil Ahmed, learned counsel for the applicant, without going into the merit of the case as well as without issuing notice upon the respondents, we direct the applicant to submit this O.A. before the competent authority within a period of one month from the date of receipt a copy of this order. On receipt of such, the respondent authority/competent authority shall treat the same as a comprehensive representation and dispose of it by considering the case of the applicant and pass

necessary orders as deem fit and proper by a reasoned and speaking order within a period of one month thereafter.

3. Till then, posting on promotion of the applicant shall not be given effect to.

4. With the above directions, O.A. stands disposed of at the admission stage. No order as to costs.



(NEKKHOMANG NEIHSIAL)
MEMBER (A)

(MANJULA DAS)
MEMBER (J)

PB

O.A. No. 043/107/2021